

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3238 of 2022 in Comp. App. (AT) (Ins) No. 594 of 2022	Narendra Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R. Das	Aman Nandrajog Gaurav Arora-R3

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 998 of 2022 & I.A. No. 2824 of 2022 (With Defects)	Arun Bajaj & Ors. Vs. Morpheus Developers Pvt. Ltd.	Abhay Pratap	
3.	Comp. App. (AT) (Ins) No. 1003 of 2022 & I.A. No. 2864 of 2022 (With Defects)	C. Net Communication (India) Pvt. Ltd. Vs. Mukesh Kumar Jain Interim Resolution Professional for CMYK Printech Ltd. & Anr.	Aditya Nayyar	
4.	Comp. App. (AT) (Ins) No. 1053 of 2022	Arun Kapoor Vs. Schema Enterprises Pvt. Ltd.	Amir Arsiwala	
5.	Comp. App. (AT) (Ins) No. 1054 of 2022 & I.A. No. 3006 & 3056 of 2022 (With Defects)	Drolia Agencies Pvt. Ltd. Vs. H S Mercantile Ltd.	Subodh K Agrawal	
6.	Comp. App. (AT) (Ins) No. 1056 of 2022 & I.A. No. 3082 of 2022	Smt. Sabita A. Biswas Vs. Shri Vinodkumar Pukhraj Ambavat	Guneet S. Sidhu	
7.	Comp. App. (AT) (Ins) No. 1057 of 2022	Polygon Industries Vs. Kanwal Goyal	Pulkit Deora	

8.	Comp. App. (AT) (Ins) No. 1059 of 2022 & I.A. No. 3090 of 2022	Ravi Auto Ltd. Vs. Surana Mercantiles Pvt. Ltd.	Krishna Raj	
9.	Comp. App. (AT) (Ins) No. 1061 of 2022 & I.A. No. 3097 of 2022	Samta Chaturvedi Vs. Reliance Commercial Finance Ltd. & Anr.	Anuj Tiwari	
10.	Comp. App. (AT) (Ins) No. 1062 of 2022	Sreedhar Tripathy Vs. Gujrat State Financial Corporation & Ors.	Rajesh Bohra	
11.	Contempt Case (AT) No. 19 of 2022 in Comp. App. (AT) (Ins) No. 836 of 2022	Sanjay Sodhi Vs. Cinema Ventures Pvt. Ltd. Through its Director Vishal Sawhney	Swarnendu Chaterjee	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors. With	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
13.	Comp. App. (AT) (Ins) No. 610 of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
14.	Comp. App. (AT) (Ins) No. 655 of 2022	Gyan Ganga Ltd. (Through its Managing Director) Vs. Quadrum Solutions Pvt. Ltd.	Vijay Kumar	Pratik Kothari
15.	Comp. App. (AT) (Ins) No. 659 of 2022	Mukesh Kumar Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
16.	Comp. App. (AT) (Ins) No. 686-688 of 2022	Akshay Bhansali & Anr. Vs. Amit Gupta, Liquidator of Nimit Steels & Alloys Pvt. Ltd.	Samaksh Goyal	Pooja Mahajan Savar Mahajan

17.	Comp. App. (AT) (Ins) No. 755 of 2022 & I.A. No. 2069 of 2022	Kashvi Power & Steel Pvt. Ltd. Vs. Modern India Con Cast Ltd. & Anr. With	Arijit Mazumdar	Utsav Mukherjee Jaiveer Kant-R1 Manju Bhuteria Pankaj Agarwal-R2
18.	Comp. App. (AT) (Ins) No. 599 of 2022	Sanjai Kumar Gupta Vs. Brand Alloys Pvt. Ltd.	Aniket Prasoon	Debashis Mukherjee Manju Bhuteria
19.	Comp. App. (AT) (Ins) No. 938 of 2022	Pray Projects Pvt. Ltd. Vs. Rajender Kumar Girdhar With	Amish Tandon	Lzafeer Ahamd BF Aarti Deodhar
20.	Comp. App. (AT) (Ins) No. 941 of 2022	Fervent Securities Pvt. Ltd. Vs. Rajender Kumar Girdhar	Akshay Joshi	Lzafeer Ahmad BF

For Hearing

21.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Awasthi-R1 Avinash Mohapatra- R2
22.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
23.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
24.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
25.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2

26.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
27.	Comp. App. (AT) (Ins) No. 410 of 2022	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar